

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4530
ANSWERED ON:03.05.2012
ACTION AGAINST NGOS BY CAPART
Jaiswal Shri Gorakh Prasad

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of the Non-Government Organisations (NGOs) against whom action has been taken by CAPART during the last three years and the number of NGOs out of them who challenged the said action in court;
- (b) the time since when these cases are subjudice;
- (c) whether any review has been made on subjudice cases;
- (d) if so, the outcome of such reviews; and
- (e) if not, the reaction of the Government thereto and corrective steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): During the last three years, 81 NGOs have been placed under Black List category and 195 NGOs have been placed under Further Assistance Stopped (FAS) category by CAPART. Out of them, no NGO has gone to Court.
- (b) to (e): Do not arise.